

Construction of a new station building is proposed under the scheme of conversion of the section between Ernakulma and Trivandrum Central from Metre Gauge to Broad Gauge.

#### **Export of Railway Equipments to Different Countries**

2113. SHRI VAYALAR RAVI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Indian Railways have received huge orders for the export of Railway equipments to different countries; and

(b) if so, the salient features thereof and the total amount of foreign exchange expected to be earned from these exports and how far this step will help to improve the Railway equipments building industries in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Indian Railway Production Units have secured the following export orders which would be executed during 1975.

- (i) *Philippines*: 30 Economy Class Passenger coaches with spares.
- (ii) *Taiwan*: 96 Coaching bogies with Spares.
- (iii) *Burma*: 2 Coaching bogies with Spares.

(b) The order of coaches from *Philippines* is the first major break through in that market while the remaining orders are repeat orders. The total foreign exchange earning from these orders are likely to be approximately Rs. 3.34 crores. Most of the components and raw materials are to be obtained from industry both in private and public sector in India and to that extent they will be benefitted though the exact amount cannot be quantified.

#### **Allocation of More Diesel Oil to Orissa**

2114. SHRI P. GANGADEB: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Orissa Government had approached the Centre for allocation of more diesel oil to the State;

(b) if so, reaction of the Central Government thereto; and

(c) quantity of diesel oil supplied to Orissa State upto November, 1974?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) to (c). Yes, Sir. Supply of diesel oil is however, at present free and no State-wise quotas are being allocated. Demands of Orissa are being met in full and supplies have been increased by the oil companies to the extent required. Figures of diesel supplies are not maintained on a statewide basis.

#### **Supply of Furnace Oil to Industrial Units in Orissa**

2115. SHRI P. GANGADEB: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the procedure laid down for giving furnace oil to established users and industrial units in Orissa;

(b) whether Indian Oil Corporation is not releasing furnace oil to small scale industrial units of Orissa; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) Established consumers of furnace oil are entitled to draw supplies from their supplying companies. In making supplies a 10 per cent cut is however being applied over 1973 offtakes in the case of 33 priority industries and 20 per

cent cut in the case of all other industries. For any additional requirements the parties have to apply to the allocation sub-committee of the Standing Committee on Furnace Oil headed by Secretary and Director-General, Technical Development. After the approval of the Sub-Committee necessary authorisation is given to the oil companies for release of additional quantities of furnace oil.

A bulk quota is also placed at the disposal of State Governments with effect from 1st July 1974 to meet the requirements of small scale units and State enterprises which are not registered with any Central sponsoring authority. The State Governments are to set up their own mechanism for allocation of this quota. For Orissa, an allocation of 3502 KLs has been made for this purpose for the current year.

(b) and (c). IOC is realising furnace oil to all customers as per their entitlement based on 1973 offtake/allotment made by Standing Committee on Furnace Oil. IOC is also releasing furnace oil to customers to whom allocation has been made by the State Committee.

#### **Oil Exploration on Eastern Coast of Orissa**

2116. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the total requirement of crude in India; and

(b) whether there is any move for exploration of crude on the Orissa's Eastern coast?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI):

(a) Due to limited foreign exchange availability, total crude oil, both indigenous and imported that is likely to be processed in all the refineries during 1974-75 is estimated to be about 21 million tonnes.

(b) Geophysical exploration for oil in the Coastal waters off Orissa is planned to be taken up by ONGC with the help of a fully equipped survey vessel now on order.

#### **Introduction of Delux AC Train in Howrah-Madras Route**

2117. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of RAILWAYS be pleased to state whether there is any move to introduce Delux AC train on Howrah-Madras route or to attach one AC Chair Car bogie in Madras Mail?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): No.

#### **Rupsa-Bangriposi Broad Gauge Line**

2118. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of RAILWAYS be pleased to state whether the Committee which went into the economy of the Rupsa-Bangriposi broad gauge line has found it feasible to do that?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): Based on the recommendations of the Uneconomic Branch Lines Committee 1969 a traffic survey for the conversion of Rupsa-Talband N.G. section to B.G. had been carried out. A decision regarding its conversion will be taken after the examination of the survey report is completed.

#### **Control on W. H. Brady & Co. by Morarkas**

2119. SHRI MADHU LIMAYE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any attempt was made by the Morarkas to retain control of W. H. Brady and Co.;

(b) whether the attempt was foiled by a nationalised bank which held 20 per cent of the equity;